

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 117
APPEAL No. 388/252/ND/ 2020

IN THE MATTER OF:

Lords ABN Limited V/s. ... Applicant

Vs.

Registrar OF Companies ... Respondent

Order under Section 252.

Order delivered on 10.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Learned Counsel for the appellant states that additional documents are filed but the same are lying under objection.

For further consideration on 06.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH